

NOTIFICATION

Bangalore, dated 1st October 1966 [No. ED 177 SMX 66]

S.O. 4517.- In exercise of the powers conferred by sub-section (3) of section 1 of the Mysore Secondary Education Examination Board Act, 1966 (Mysore Act 16 of 1966) the Government of Mysore hereby appoints the fifth day of October 1966 as the date on which the said Act shall come into force.

By order and in the name of Governor of Mysore

B.R. Varma

Secondary Education Department